

Listed On: 03-09-2026

Court No.: 1

Item No.: 16

SUPREME COURT OF INDIA
CIVIL ORIGINAL JURISDICTION
WRIT PETITION (CIVIL) NO. 1040/2026

With

Interlocutory Application No(s) 265071/2026

MIHIRA SOOD and another ... Petitioner(s)

VERSUS

THE BAR COUNCIL OF INDIA and another ... Respondent(s)

OFFICE REPORT IN AFTER NOTICE MATTER

1. This Hon'ble Court, on **14.08.2026** (notice issue date), has been pleased to pass the following order:

"1. Upon being orally mentioned by Mr. K. Parameshwar, learned Senior Counsel appearing on behalf of the petitioners, the matter is taken on Board.

2. Issue notice, returnable on 03.09.2026.

3. Ms. Radhika Gautam, learned counsel appearing on behalf of respondent No.1 - Bar Council of India, accepts notice. She states that the offending Circulars have since been withdrawn.

4. Be that as it may, let the counter affidavit be filed within two weeks.

5. Meanwhile, no punitive action shall be taken against the students or Faculty of NALSAR University of Law at the instance of Bar Council of India or any State Bar Council in respect of the incidents mentioned in the subject letters."

2. There is/are two respondent(s) in the Writ Petition and the status as regards service position is as under:

Name of the Parties	Notice issued on	Service Status	Remarks
RESPONDENT No. - 1 THE BAR COUNCIL OF INDIANOT AVAILABLE	25-08-2026	complete	Ms. Radhika Gautam, Adv has filed vakalatnama. But no counter affidavit has filed.
RESPONDENT No. - 2 THE REGISTRAR	25-08-2026	Awaited	

The status of applications/affidavits/documents filed by the parties, subsequent to the registration of the Writ Petition, is as under:

S.No.	Appln. No.	Name of Advocate on-record	Filed on	Description of Application/Affidavit/Document	Remarks
1	265071/2026	4335 - RUPALI FRANCESCA SAMUEL	02-09-2026 10:51:02	PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES	Circulated

Service of notice is complete on Respondent no 1 and awaited on Respondent no 2.

6. The Writ Petition along with the application(s) is listed before the Hon'ble Court with this office report.

DATE: 02-09-2026

ASSISTANT REGISTRAR

Copy to :-

- 1 Ms. Rupali Francesca Samuel, Adv
- Ms Radhika Gautam, Adv